CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 165/2007 in QA No.1872/04

New Delhi this the 12 day of July, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Neena Ranjan, Member (A)

Krishna Kumar Sharma,
S/0 Shri J.D. Sharma,
Ex-GDS Mail- Carrier
Khurja Sub- Dn. Khurja (Buland Shahar),
R/o H.No. 764 Gyanlok Colony,
Khurja- Bulandshahar (UP).Applicant.
(By Advocate Shri D.P.Sharma)

VERSUS

- Shri I.M.G.Khan
 Secretary-Cum-Director General Posts,
 Department of Posts, Govt. of India,
 Dak Bhawan Sansad Marg,
 New Delhi 110001
- Shri Ram Bharosa
 Postmaster General,
 Agra Region Agra (UP)
- Shri P.S. Meena,
 Superintendent of Postoffices,
 Bulandshahar Division,
 Bulandshahar.
 (By Advocate Shri R.V. Sinha)

..Respondents

ORDER(ORAL)

Mr. Justice M. Ramachandran, Vice Chairman (J)

It is submitted by the applicant that there is partial compliance but grievance to a large extent has still not been redressed. In view of the above, we close the application, but giving liberty to the applicant concerned to seek for further reliefs through appropriate proceedings.

(Neena Ranjan) Member (A)

(M. Ramachandran) Vice Chairman (J)

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